

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-3097**  
ANSWERED ON- 27/03/2025

**SERVICE CONDITIONS OF IFS OFFICERS ON DOMESTIC POSTINGS**

3097. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the data on India's diplomatic workforce IFS cadre currently employed by the Ministry;
- (b) the total number of territorial and functional divisions currently operating within in the Ministry; and
- (c) whether Government has taken any steps to improve the financial and infrastructural support for IFS officers posted in India, given that inadequate housing, limited allowances, and lower incentives make domestic postings less attractive, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

- (a) As on 01 February 2025, the sanctioned strength of IFS 'A' officers in Ministry is 1177. In addition, General Cadre of IFS 'B' is 2379, Stenographers' Cadre is 1209, Other Cadres is 1150 and Local Cadre is 3119.
- (b) The total number of territorial and functional divisions currently operating within MEA is 57.
- (c) The Ministry accords highest priority to ensure well-being of its human resources. Based on feedback from officers posted in India, additional resources and amenities, wherever warranted, have been made available to meet the functional requirements of officers. Availability of housing has improved in recent years and the Ministry is also pursuing ongoing projects to ensure adequate availability of housing.

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